# GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION

#### **LOK SABHA**

## UNSTARRED QUESTION NO.193. TO BE ANSWERED ON MONDAY, THE 18<sup>TH</sup> JULY, 2016.

#### SCHEME FOR PROTECTION OF IPR

#### 193. KUNWAR BHARATENDRA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उदयोग मंत्री

- (a) whether any scheme for protecting intellectual property rights has been implemented in order to attract foreign investment and attain the objectives of the National Digital Literacy Mission;
- (b) if so, the details thereof;
- (c) whether the Government has made a private assurance to the US-India business council on non-issuance of compulsory licences of United States pharmaceutical industries for commercial purposes; and
- (d) if so, the details thereof?

#### **ANSWER**

### वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण) THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE & INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

- (a) & (b): The National Intellectual Property Rights Policy ('the Policy') has been approved by the Government on 12.5.2016. This aims to build an atmosphere where creativity and innovation are encouraged in public and private sectors, R&D centers, industry and academia, leading to generation of protectable Intellectual Property that can be commercialized. Among other things, it aims to create a platform to connect innovators and creators to potential users, buyers, investors and funding institutions. Dedicated implementation of the policy will promote innovation and creativity in the country, and will therefore, inter alia, boost domestic and foreign investment in India. The Policy aims to create public awareness about the economic, social and cultural benefits of IPRs among all sections of society. It has, as one of its action points, the launching of a campaign on electronic, print and social media, including by linking the campaign with other national initiatives such as "Digital India".
  - **(c)**: No.
  - (d): Does not arise.

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